## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.29/Chd/Hry/2018

In the matter of	:	
Global Quick Jobs India Pvt. Ltd.		Petitioner.
	Versus.	
Registrar of Co	mpanies, NCT of Delhi & Haryana.	Respondents.
Present:	None.	
	The Hon'ble Member (Judicial) is or	n official tour, hence the
matter is adjourned to 09.03.2018.		
		Sd/- Court Officer.
February 20, 2018. Ashwani		